

royalty rates for minerals to attract, foreign investments in the mining sector;

(b) if so, the details thereof; and

(c) the time by which a final decision is likely to be taken in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF MINES (SHRI BALRAM SINGH YADAV) : (a) and (b). The Ministry of Mines has constituted a Study Group to consider the existing rates of royalty on major minerals other than coal, lignite and sand for stowing, and to recommend to the Government *inter-alia* rates of royalty which would be conducive to rapid development of the mineral sector.

(c) Government would take a decision on the matter after receipt of the report from the Study Group.

#### **Revival Plan of IISCO**

\*19. SHRI SANAT KUMAR MANDAL : Will the Minister of STEEL be pleased to state :

(a) whether the Ministry of Finance have not agreed to provide budgetary support for the revival and Modernisation of the Indian Iron & Steel Company (IISCO);

(b) if so, how the Government propose to provide the capital outlay involved in the rehabilitation scheme of IISCO; and

(c) the time-frame within which this sick steel plant will be brought back to normal functioning?

THE MINISTER OF STATE OF THE MINISTRY OF STEEL (SHRI SONTOSH MOHANDEV) : (a) No decision has been taken by Government on the issue of providing budgetary support to SAIL for the revival and modernisation of Indian Iron & Steel Company (IISCO).

(b) Does not arise.

(c) The case of IISCO has been registered with BIFR in terms of Section 15 of the Sick Industrial Companies (Special Provisions) Act, 1985, consequent to its becoming a sick industrial company. Sick companies, registered with BIFR, can take up revival/modernisation schemes only with the sanction/approval of BIFR. No time frame can, therefore, be indicated at this stage.

#### **Permanent Membership in UN Security Council**

\*20. MAJ. GEN. (RETD.) BHUWAN CHANDRA KHANDURI : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether the Government have made/are making any efforts for the permanent membership in the UN Security Council; and

(b) if so, the details thereof?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI PRANAB MUKHERJEE) : (a) and (b). India has expressed its readiness to serve as Permanent Member of the UN Security Council. This was announced in the statement of the leader of Indian delegation to the last UN General Assembly. Government is making all necessary efforts to seek support for its candidature.

#### **Fertilizer Promotion and Agricultural Research Division**

1. SHRI A. INDRAKARAN REDDY : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) the activities of Fertilizer Promotion & Agriculture Research Division (FP & ARD) of Hindustan Fertilizer Corporation;

(b) whether the services of this unit are utilized by Government in executing dry land farming;

(c) if so, the details thereof;

(d) whether Government propose to transfer this unit to the Ministry of Agriculture; and

(e) if so, the benefits that will accrue to the farmers as a result thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS, AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE DEPARTMENT OF ELECTRONICS AND DEPARTMENT OF OCEAN DEVELOPMENT (SHRI EDUARDO FALEIRO) : (a) to (c). The Indian Council of Agricultural Research (ICAR) under its "Lab to Land Programme" has appointed Hindustan Fertilizer Corporation Ltd. (HFC) to establish Krishi Vigyan Kendras. Fertilizer Promotion and Agricultural Research Division (FP & ARD) of HFC, in addition to normal marketing functions of the company, has started training, demonstration and other activities like horticulture, fisheries, poultry as a part of the Krishi Vigyan Kendras at Durgapur and Sindri. FP & ARD is also being involved in formulating intensive programme for training the farmers in the use of bio-pesticides and eco-friendly systems from 1995-96.

(d) No such decision has been taken.

(e) Does not arise.

### Power Potential of North-Eastern Region

2. DR. JAYANTA RONGPI : Will the Minister of POWER be pleased to state :

(a) whether the Government have undertaken any survey to assess the total hydro-electric power potential of North-Eastern States;

(b) if so, the details thereof, State-wise;

(c) the quantity of power being generated presently by these States along with power requirement of the respective States; and

(d) the steps taken by the Government to explore and utilise the full hydro-electric power potential of the North-Eastern States?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRIMATI URMILA BEN CHIMANBHAI PATEL) : (a) and (b). As per the re-assessment of the hydroelectric potential of the river basins in the country completed by Central Electricity Authority in 1987 the hydroelectric power potential of the North Eastern region has been assessed at 31857 MW at 60% Load Factor. The State-wise details are as under :

State	HE potential (MW at 60% load factor)
Arunachal Pradesh	26756
Assam	351
Manipur	1176
Meghalaya	1070
Mizoram	1455
Nagaland	1040
Tripura	9
<b>Total</b>	<b>31857</b>

(c) The State wise details of energy requirement *vis-a-vis* the availability as at present during the month of June, 1995 and the period April, 1995 to June, 1995 are enclosed in *Statement*.

(d) the exploitation of large hydro resources for power generation in the North Eastern Region is being undertaken

by the respective State Governments, the Brahmaputra Board, the North Eastern Electric Power Corporation (NEEPCO) and the National Hydroelectric Power Corporation (NHPC). Besides Central Water Commission is also engaged in the investigation of hydroelectric schemes in the North Eastern Region.

To bring additionality of resources, greater private participation is being encouraged to enable higher development of the hydel potential in the country.

### STATEMENT

#### Actual Power Supply/Position

[All figures in MU net]

Region/ State/ System	June'95		April 95-June 95	
	Requi- rement	Availa- bility	Requi- rement	Avail- ability
<i>North Eastern Region</i>				
Arunachal Pradesh	130	85	422	268
Assam	245.0	202.8	680.7	562.1
Manipur	27.5	22.0	81.9	44.8
Meghalaya	35.6	35.6	88.6	84.5
Mizoram	13.0	11.2	38.7	24.8
Nagaland	12.5	11.7	36.5	26.5
Tripura	34.4	21.2	91.4	54.5
<b>N.E.R.</b>	<b>361.0</b>	<b>313.0</b>	<b>1060.0</b>	<b>824.0</b>

### Pollution at NALCO

3. SHRI SRIBALLAV PANIGRAHI : Will the Minister of MINES be pleased to state :

(a) whether a recent survey has shown that pollution levels of the Aluminium smelter of NALCO in Orissa, has gone considerably high;

(b) if so, the reasons therefor and the steps taken to control it; and

(c) the details of anti-pollution measures the Government propose to take to control the pollution levels in its Public Sector Undertakings?

THE MINISTER OF STATE OF THE MINISTRY OF MINES (SHRI BALRAM SINGH YADAVA) : (a) The emission